

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 127 of 2013**

**Dated : 16<sup>th</sup> July, 2014**

<b>M/s Lafarge India Pvt. Ltd.</b>	<b>...</b>	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Chhattisgarh State Electricity Regulatory Commission</b>	<b>....</b>	<b>Respondent(s)</b>
<b>&amp; Anr.</b>		

**ORDER**

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the matter  
on **21.08.2014.**

**COURT MASTER**